

specimen and bones of human body as teaching-aid material and museum articles; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) and (b) As the matter did not concern this Ministry, the reference has been passed on to the Delhi Administration for suitable action.

'Diploma in Public Health and Hygiene' of the Akhil Bharatiya Shareerik Shiksha Parishad (Regd.), New Delhi

2089. SHRI SCATO SWU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the "Diploma in Public Health and Hygiene" of the Akhil Bhartiya Shareerik Shiksha Parishad (Regd.), New Delhi, which is a para-medical course and has not been recognised as essential/preferential qualifications for the post of sanitary Inspector/Food Inspector/Vaccinator/Assistant Health Visitor/Family Welfare Worker/Malaria Inspector and Worker etc. in the Union Territory of Delhi;

(b) whether the said Institute has requested the Central Government to recognise the said multi-channel diploma on all-India basis;

(c) if so, what is the name of the competent authority to give such recognition and what are the reasons for not giving recognition so far; and

(d) what action Government have taken in the matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) to (d) A request was received from the Institute of Public Health & Hygiene, New Delhi for recognition of the Diploma Course in Public Health and Hygiene started by the Akhil Bharatiya Shareerik Shiksha Parishad (Regd.), New Delhi.

The request is being examined in consultation with the concerned authorities.

Issue of Privilege Passes to Class III and Class IV of Railways

2090. SHRI HARIKISHAN SINGH SURJEET: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received letter No. AIRF/82 (2202) dated 24-9-1977 from the All India Railways' Federation for increasing the number of privilege passes to Class III and Class IV staff from three sets to six sets per year;

(b) if so, what action Government have taken thereon; and

(c) whether Government propose to reduce the number of privilege passes from six sets to three sets a year to the Class I and Class II Railway officers as recommended by the Third Pay Commission?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c) The scale of travel facilities available to the railway employees has constantly been reviewed from time to time. The question of either increasing the number of privilege passes granted to class III and class IV staff or reducing the number admissible to class I and Class II staff with a view to bring parity amongst all railwaymen has recently been considered but it has been decided to maintain the *status quo*.

Class II posts in the Signal and Telecommunication Department

2091. SHRI LADLI MOHAN NIGAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a large number of Class III posts in the Signal and Telecommunication Department of the Indian Railways have been down graded and work is done by lower

rank staff without officiating allowance; and

(b) if so, what is the number of such posts down graded or lying vacant grade-wise in such Signal and Telecommunication Department of each division of the Indian Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

Funds for the Signal and Telecommunication Department of the Railways

2092. SHRI LADLI MOHAN NIGAM: Will the Minister of RAILWAYS be pleased to state:

(a) what were the funds allocated for the Signal and Telecommunication Department of the Railways during 1977-78 and 1978-79;

(b) whether it is a fact that the funds were increased for the Signal and Telecommunication Department to ensure safety through electronic and modern gadgets;

(c) whether the funds have been reduced in the budget for 1979-80; and

(d) if so, what are the reasons for such reduction and what are its repercussions on the development of Signal and Telecommunications working?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The allotment for 1977-78 under Signalling and Interlocking plan-head was Rs. 14.70 crores and for 1978-79 the allotment was Rs. 20 crores.

(b) Yes.

(c) No. The allotment for 1979-80 is also Rs. 20 crores, same as for 1978-79.

(d) Does not arise.

D.T.C. Services on Route No. 80

2093. SHRI BHABANI CHARAN PATTANAYAK: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what is the frequency of service on D.T.C. on Route No. 80 at present;

(b) what is the number of trips that have been missed on that route during the months of January and February and first week of this month;

(c) whether it is also a fact that two out of the four private buses under D.T.C. Operation plying on this route are very old which often break-down on the way; and

(d) if so, what steps are being taken to replace them?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) 10 minutes during peak hours and 20 minutes during slack hours.

(b) The information is given below:—

Month	No. of trips missed
January, 1979	642
February, 1979	463
March, '79 (1st to 7th)	421

(c) and (d) The route is operated by two DTC buses and four private buses under Kilometerage Scheme. Two of the private buses have been giving somewhat irregular service due to maintenance problem faced by their owners. They have been advised to improve maintenance of the buses as frequent withdrawals were causing dislocation in service and resultant inconvenience to public. One of the buses after repairs has resumed operation from 13-3-79. The other operator is being issued a strict warning, and in case the matters don't improve after the warning, the DTC proposes to terminate his agreement.